AT HYDERABAD

192 /96 in OA.136/96, 123. /96 in OA.1244/94, R.A. 124. /96 in CA. 223/96. R.A. 125. /96 in OA. 48/96. 126. /96 in OA. 203/96, R.A. 127. /96 in OA. 170/96

/96 inO.A. 158/96 and /96 in OA. 159/96. R.A. 128

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Decis <u>: 09-12-96.</u>

- 1. The Chief Secretary to Govt., General Administration Department, Secretariat, A.P., Hyderabad.
- 2. The Principal Secretary to Govt., E.F.S. & T. Dept.
- 3. The Prl.Chief Conservator of Forests, A.P. Hyderabad.

Vs

. Applicants in all the RAs.

R.A. 12 /96 in OA.48/96.

1. Mr.M.K.Presad

- 2. The Gevt. of India, Rep. by its Secretary, Environment & Forests, New Delhi.
- 3. The Union Public Service Commission, Dhelpur House, New Delhi.

.. Respondents.

R.A. \2 \ 296 in OA.170/96.

- 1. Mr.N.Shyam Prasad
- 2. The Govt.of India, Rep. by its Secretary, to Govt., Environment & Ferests, New Delhi.
- 3. The Union Public Service Commission, Dhelpur Hesse, New Delhi.

.. Respendents.

R.A. 122 /96 in OA.136/96.

1.Mr. V.Kishan

- 2. The Govt.of India, Rep. by its \times Secretary, to Govt., Environment & Ferests, New Delhi.
- 3. The Union Public Service Commission, Dhelpur House, New Delhi.

Respondents.

R.A. 124/96 in OA.223/96.

- 1. Mr. Manukenda Bullaiah
- 2. Mr. B.S. Yousuf Shareef
- 3. Mr.J.V.K.T.Prabhakar Rac 4. The Govt.of India, Rep. by its Secretary, to Govt., Environment & Forests, New Delhi.
- 5. The Union of Public Service Commission, Dhelpur House, New Delhi.

6. The Selection Committee constituted under Rule-3 of the IFS (Appointment by Promotion) Regulations, 1966, rep. by its Chairman, Sectt., Buildings, Hyderabad.

.. Respondents.

R.A. 126 /96 in OA.203/96.

1.Mr. Ch.Iylaiah

- The Govt.of India, Rep.by its Secretary, to Govt., Environment & Forests, New Delhi.
 - 3. The Union Public Service Commission, Dholpur House, New Delhi.
- 4. The Selection Committee constituted under Rule-3 of the IFS (Appointment by Premotion) Regulations, 1966, rep. by its Chairman, Sectt. Buildings, Hyderabad.

.. Respondents.

RA.\28/96 in OA.158/96.

- 1. Dr.E.Narasimhulu
- The Govt.ef India, Rep. by its Secretary, to Govt., Environment & Forests, New Delhi.
- The Union Public Service Commission, Dhelpur House, New Delhi.
- 4. The Selection Committee constituted under Rule-3 of the IFE (Appeintment by promotion) Regulations, 1966, rep. by its Chairman, Sectt., Buildings, Hyderabad.

.. Respondents.

RA. 129 /96 in OA.159/96.

- 1. Amkx Sri P.Advappa
 - The Govt.of India, Rep.by its Secretary to Govt., Environment & Forests, New Delhi.
 - 3. The Union Public Service Commission, Dholpur House, New Delhi.
 - 4. The Selection Committee constituted under Ruld- 3 of the IFS (Appointment by promotion) Regulations, 1966, rep. by its Chairman, Sectt., Buildings, Hyderabad.

.. Respendents.

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ORDER

ORAL ORDER (PER HON'BLE SHRI R.RANGARAJAN, MEMBER (ADMN.)

Heard Mr.IVRK Murthy, learned counsel for the applicants in the RA and Mr.Phaniraj for Mr.P.Naveen Rao and Mr.S.Satyam Reddy, learned counsel for the respondent in the R.A. None for the Central Government Standing Counsel.

- 2. The respondents 4 to 6 in the OA have filed this RA praying for review of the judgements in OA 136/96 dt. 14.2.96, OA 1244/94 dated 18.1.96, OA 223/96 dated 16.2.96, OA 48/96 dated 14.2.96, OA 203/96 dated 15.2.96, OA 170/96 dated 9.2.96, OA 158/96 dated 9.2.96 and OA 159/96 dated 9.2.96.
- 3. As the points for consideration of all the RAs

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 are same, all the RAs are/disposed of by a common order.
- 4. When the RAs were taken up for admission hearing, the learned counsel for the applicants submitted that there may not be any need to review the directions in the RAs and the orders in the OA may only be stayed, since the proceedings dated 7.12.95 have been challenged in the A.P.A.T. as based on those proceedings the directions were given in the OAs. Further it is also stated that the proceedings dated 7.12.95 are reported to have been stayed.

The

R.A. 123 296 in OA. 1244/96.

- 1. Sri K.Rama Mehan
- 2. The Gevt. of India, Rep. by its Secretary to Gott., Ferests, Environment, Science and Technology Department, New Delhi.
- 3. The Union Public Service Commission, Dhelpur House, New Delhi.
- 4. The Selection Committee constituted under Rule of IFS (Appointment by premotion) Regulations Rep.by its Chairman, Govt. of Andhpragesh, Secretariat Buildings, Hyderabad.
- 5. Sri V.P.Adinarayana
- 6. Sri A.H. Qureshi
- 7. Sri M. Padmanabha Reddy
- 8. Sri P.V.Padmanabhan
- Sri G.Vidyasagar

.. Respondents.

Counsel for the Applicants . : Mr. I.V.R.A.Murthy, SC for A.P. in all the RAs.

Counsel for the Respondents

: Mr. N.R.Devaraj, Sr.CGSC for the efficial respondents in all the RAS.

Mr. P.Naveen Rae

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Mr. S.Satyam Reddy,

/96 in/1244/94. in RA. 123 /96 in OA.223/96, /96 in OA.48/96, /96 in OA.203/96, 126 RA. RA. RA. /96 in OA.158/96& RA. 158 /96 in OA.159/96. RA. 159

CORAM:

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

THE HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

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But no order of stay by the APAT has been produced.

- In the circumstances quoted above, the RAs are dismissed. However the A.P. Government may file a suitable proceeding for stayal of the order in the OAs, if so advised, in accordance with rules.
- 6. No costs.

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प्रायालय अधिकारी
COURT OFFICER
केन्द्रीय प्रजासनिक अधिकरण
Central Administrative Tribunal
हैटराबाद न्यायपीठ
HYDERABAD BENCE